

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Go Airlines (India) Limited Date of Commencement of Liquidation: 20-01-2025; List of Stakeholders as on Date: 15-10-2025; Name of IP: Mr. Dinkar Tiruvannadapuram Venkatasubramnian; Process Number: 1; Last 5 digit of registration number: 10011

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		9572655981		9572655981				NA
2	Liquidation costs incurred till date		188815581		188815581				NA
3	Secured financial creditors	3	48468096799	3	47247093543		1221003256		Annexure 3
4	Unsecured financial creditors	3	20490982757	3	19830765838			1509726791	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	5452	2733662320	5438	626109056		2107553264		Annexure 6
7	Operational creditors (Government Dues)	15	28532999837					28532999837	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8162	240871940533	20198	31631808734		4807365734	204062351001	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	0	0	0	0		0	